

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 217 of 2014 &
IA-336 of 2014**

Dated : 28th October, 2014

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ...

Respondent(s)

ORDER

As agreed by the learned counsel for the parties, post the matter for hearing on **24th November, 2014.**

(COURT MASTER)